

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 141 OF 2016 &
APPEAL NO. 142 OF 2016**

Dated: 2nd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 141 OF 2016

In the matter of:-

South Bihar Power Distribution Co. Ltd.	Appellant(s)
Vs.		
Bihar Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Anushree Bardhan Mr. Navin Prakash Mr. Shubham Arya a/w Mr. Purushottam Prasad, EEE (Com), SBPDCL
Counsel for the Respondent(s)	:	Mr. Nadeem Ahmad (Rep.) Dy. Director Engg BERC/R-1 Ms. Swapna Seshadri Mr. Sandeep Rajpurohit Ms. Aditi Mohapatra for R-2

APPEAL NO. 142 OF 2016

In the matter of:-

North Bihar Power Distribution Co. Ltd.	Appellant(s)
Vs.		
Bihar Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Anushree Bardhan Mr. Navin Prakash Mr. Shubham Arya a/w
Counsel for the Respondent(s)	:	Mr. Nadeem Ahmad (Rep.) Dy. Director Engg BERC/R-1 Ms. Swapna Seshadri Mr. Sandeep Rajpurohit Ms. Aditi Mohapatra for R-2

ORDER

Submissions in Appeal No. 141 of 2016 may be filed by the Appellant within a week i.e. on or before 9.11.2016 after serving copy on the other side.

Hearing in these matters is over.

Judgment is reserved.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

vt/kt